

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

104. C.P. (IB)-164(MB)/2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **12.04.2023**

NAME OF THE PARTIES: Central Bank of India Limited

VS

Sumatichand Gouti Jewellers Pvt. Ltd.

Appearance

For Petitioner : Adv. Surbhi Soni i/b. MAV & Associates

For Respondent : Adv. Kunal Kanungo a/w. Tanushree Sogani &
Adv. Atishay Jain

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

C.P. (IB)-164(MB)/2024

Heard the arguments on both the sides and **order is reserved.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)